

(c) India, Afghanistan, Burma, Cambodia, Ceylon, China, Indonesia, Iran, Japan, Korea, Laos, Malaya, Nepal, Pakistan, Philippines, Singapore, Thailand and Viet-Nam.

(d) The Government is awaiting the report of the Conference from Unesco and will examine the recommendations for suitable action.

Reorganisation of Secondary Education

102. Shrimati Maimoona Sultan: Will the Minister of Education be pleased to state:

(a) the progress in regard to the implementation of the recommendations of the Secondary Education Commission for the reorganisation of the higher secondary and pre-university education system; and

(b) how far the recommendations still remain to be implemented?

The Minister of Education (Dr. K. L. Shrimani): (a) and (b). The Secondary Education Commission made a large number of recommendations on the organisational pattern of secondary education, curriculum, methods of teaching, teaching personnel and other allied issues. The aim of these inter-related recommendations was to improve the quality of Secondary education. Since then a number of measures have been taken to improve the pattern of education at that stage, to diversify education, to provide and strengthen pre-service and in-service training for teachers, to improve the examination system, to strengthen teaching of English, Science and other subjects, and to encourage experiment and research in the field of Secondary education. In terms of numbers, out of 17,165 secondary schools, there were 3628 higher secondary schools of the new pattern up to the end of the second Plan period; and 2,115 of these were of the multipurpose type providing instruction in diversified courses.

Stipends to Poor Students of Delhi Schools

103. Shrimati Maimoona Sultan: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 203 on the 26th March, 1962 and state:

(a) whether students from poor families who constantly secure high positions in their classes in the Government-run or aided schools in Delhi and who for some reasons beyond their control cannot appear in the competitive tests at the end of class V or VIII are also given some stipend or aid in the shape of free books, uniforms etc. from out of the so-called Poor-Funds; and

(b) if so, how these stipends are administered?

The Minister of Education (Dr. K. L. Shrimani): (a) and (b). Financial assistance to poor and deserving students is given out of the Poor Fund for the payment of fees, purchase of books and clothings. In addition, poor and deserving students are granted full fee and half fee concessions to the extent of 10 per cent of the number of students on rolls in a school on the 31st July each year.

The Poor Fund is administered by a Committee consisting of the Head of the Institution, two teachers and three students. The fee concessions are granted by the Head of the Institution in accordance with the rules laid down by Government.

Conference on Asian Archaeology

104. Shrimati Maimoona Sultan: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether an international conference on Asian Archaeology was held in December, 1961 in Delhi;

(b) if so, what were the main recommendations of the conference; and

(c) what action has since been taken to implement the recommendations in so far as they relate to India?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) The main recommendations were:—

- (i) the standardisation of pre-historic nomenclature in Indian Archaeology.
 - (ii) the holding of the Conference on Asian Archaeology, if practicable, every five years and the establishment of a Secretariate in the Archaeological Survey of India for the purpose of convening the next meeting; and
 - (iii) the provision of greater facilities of movement between Asian Countries for Scientists particularly Archaeologists, for research work.
- (c) Recommendation at (b) (i) above has been brought to the notice of all Archaeologists in India.

Recommendation at (b) (ii) above has been accepted by the Government of India; and

Recommendation at (b) (iii) is under examination.

Parity in Employment of Students of Arts, Science and Technology

105. Shrimati Maimoona Sultan: Will the Minister of Education be pleased to state:

(a) whether the Central Advisory Board of Education had recommended in their meeting held in January this year to explore the possibility of devising measures for securing parity in employment and other prospects as between students of arts and science and technological subjects; and

(b) if so, what action has been taken in this regard so far?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The matter is under consideration.

Girls Education at Secondary Stage

**106. { Shrimati Maimoona Sultan:
Shri E. Madhusudan Rao:**

Will the Minister of Education be pleased to state:

(a) whether the Central Advisory Board of Education had recommended in January this year for inclusion of proper schemes for provision of increased facilities for girls education at the secondary stage in the Third Five Year Plan;

(b) if so, what steps have so far been taken to implement this recommendation?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The recommendation has been sent to all the States and Union Territories for consideration and implementation.

Training of Primary School Teachers

107. Shrimati Maimoona Sultan: Will the Minister of Education be pleased to state:

(a) the progress so far achieved in the implementation of the programme initiated in the Second Five Year Plan for expansion of training facilities for primary teachers; and

(b) how far it still remains to be implemented?

The Minister of Education (Dr. K. L. Shrimali): (a) During the Second Five Year Plan, the Government of India sponsored a Scheme for increasing Teacher Training facilities at the elementary stage of education. Under this Scheme, the State Governments were assisted on a 100 per cent basis for this purpose.

The Progress achieved under this Scheme is given in the Statement. [See Appendix I; annexure No. 22.]

(b) Implementation of the Scheme has come to an end with the end of the Second Five Year Plan.